Annexure - 8

Name of the corporate debtor: BALAJI LIFESTYLE TECHNOLOGIES PRIVATE LIMITED

Date of commencement of CIRP: 01/06/2022

List of creditors as on: 22/06/2022-

List of operational creditors (Other than Workmen and Employees and Government Dues)

	Sl. No	Nam e of	Details of claim received		Details of claim admitted						Amoun t of	Amoun t of any	tof	tof	Remarks ,if any
	•	cre	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interes t	Amoun t covered by guara -ntee	Whether related party?	% of votin g share in CoC	contin- gent claim	mutual dues, that maybe set-off	claim not ad- mitted	claim under verifica -tion	
ľ		_	21/06/202	82,89,39	82,89,39	Unsecure	NIL	NIL	Yes	NA	NIL	NIL	NIL	NIL	
L		Dream	2	5	 5	<u>d</u>			<u></u>	<u> </u>	<u> </u>		<u> </u>		

Tara Chand Sharma

Interim Resolution Professional

In the matter of M/s Balaji Lifestyle

Technologies Private Limited

(CIN: U52602RJ2008PTC025717)

IBBI Reg. No. IBBI/IPA-002/IP-N00218/2017-2018/10670

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